

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 256 of 2012**

**Dated : 19<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Nava Bharat Ventures Ltd. ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Dhananjay Mishra  
Mr. Raj Bhushan Shinde  
Mr. Ramendra Patnaik**

**Counsel for the Respondent(s) : Mr. R.K. Mehta**

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for further hearing on **26.09.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

vt/rt